

ELECTION MATTER

F.No.26014/93/2016-Ad.IIA
Government of India
Ministry of Finance
Department of Revenue
Central Board Excise & Customs

North Block, New Delhi.
Dated the 10th January, 2017.

To,
All Chief Commissioners/Directors General of CBEC.

Subject: General Election to the Legislative Assemblies of Manipur, Punjab and Uttarakhand, 2017 – Appointment of Expenditure Observers – reg.

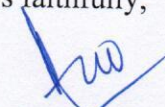
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Sir,

I am directed to forward herewith a copy of Election Commission of India's letter No. 464/ECI/LET/EEM/Exp.Obs./EEPS/2017/Vol.I dated 10th January, 2017 deploying 25 IRS (C&CE) officers as Expenditure Observer in the General Elections to the Legislative Assembly of Manipur, Punjab and Uttarakhand, 2017.

Yours faithfully,

Encl: As above.


(S.A. Ansari)

Under Secretary to the Government of India

Tel. No. 2309 5529

Copy to:

The website Manager, DG (Systems) with the request to upload this letter alongwith enclosure on the official website of CBEC.